

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No.HC.VII-93/1998/1073/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati the 13<sup>th</sup> February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FC/Sil/2024/105 dated 03.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.02.2024**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

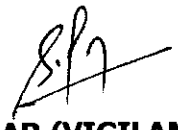
Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-93/1998/1074/A, dated 13.02.2024**

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
